RAJYA SABHA

Monday, the 29th July, 2024 / 7 Sravana, 1946 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

OBITUARY REFERENCE

MR. CHAIRMAN: Hon. Members, I refer with profound sorrow to the passing away of Shri Prabhat Jha, a former Member of this House, on the 26th of July, 2024. He represented the State of Madhya Pradesh in this House for two consecutive terms from 2008 to 2020.

Born on 4th June, 1957, at Hariharpur in Dharbhanga District of Bihar, **Shri Prabhat Jha** made invaluable contributions to the field of Journalism. His writings reflected the concerns and aspirations of the common man. During his term in the Rajya Sabha, Shri Prabhat Jha served as the Chairman of the Standing Committee on Petitions.

In the passing away of Shri Jha, country has lost a prolific writer, a veteran journalist and an able parliamentarian. We deeply mourn the passing away of Shri Prabhat Jha.

I request Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood in silence for one minute.)

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved family our sense of profound sorry and deep sympathy.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Now, Papers to be laid on the Table.

Notification of the Ministry of Civil Aviation

THE MINISTER OF CIVIL AVIATION (SHRI KINJARAPU RAMMOHAN NAIDU): Sir, I lay on the Table, a copy (in English and Hindi) of the Ministry of Civil Aviation

Notification No. G.S.R. 335(E)., dated the 19th June, 2024, publishing the Ministry of Civil Aviation (Height Restrictions for Safeguarding of Aircraft Operations) Amendment Rules, 2024, under Section 14A of the Aircraft Act, 1934 along with Explanatory Memorandum.

[Placed in Library. See No. L. T. 606/18/24]

Report and Accounts (2022-23) of ISI, Kolkata and related papers

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, on behalf of my colleague, Shri Rao Inderjit Singh, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (a) Ninety-first Annual Report of the Indian Statistical Institute (ISI), Kolkata, for the year 2022-23.
- (b) Ninety-first Annual Accounts of the Indian Statistical Institute (ISI), Kolkata, for the year 2022-23, and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L. T. 195/18/24]

Notifications of the Ministry of Power

DR. L. MURUGAN: Sir, on behalf of my colleague, Shri Shripad Yesso Naik, I lay on the Table:-

- (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Power, under Section 179 of the Electricity Act, 2003:-
 - (1) G.S.R. 36(E)., dated the 11th January, 2024, publishing the Electricity (Amendment) Rules, 2024.
 - (2) G.S.R. 45(E)., dated the 17th January, 2024, publishing the Electricity (Second Amendment) Rules, 2024.
 - (3) L-1/2064/2022-CERC., dated the 23rd January, 2024, publishing the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023.